

ITEM NO.8

COURT NO.4

REVISED
SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2452/2020

[Arising out of impugned final judgment and order dated 12-04-2019 in SA No. 790/2018 passed by the High Court of Judicature at Allahabad]

**GREATER NOIDA INDUSTRIAL DEVELOPMENT
AUTHORITY & ANR.**

Petitioner(s)

VERSUS

ASHOK KUMAR & ORS.

Respondent(s)

[FOR FINAL DISPOSAL]

(IA No. 89682/2021 - APPLICATION FOR PERMISSION
IA No. 186787/2022 - APPLICATION FOR TAKING ON RECORD
IA No. 255258/2024 - EARLY HEARING APPLICATION
IA No. 39321/2020 - EXEMPTION FROM FILING O.T.
IA No. 197841/2019 - EXEMPTION FROM FILING O.T.
IA No. 186790/2022 - EXEMPTION FROM FILING O.T.
IA No. 101497/2022 - EXEMPTION FROM FILING O.T.
IA No. 71540/2023 - FORMAL DISPOSAL
IA No. 16199/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
IA No. 42264/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)

Date : 30-07-2026 This matter was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE**

**For Petitioner(s) :Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.**

**For Respondent(s) :Mr. P N Misra, Sr. Adv.
Mr. Mohd. Saquib Siddiqui, AOR
Mr. Kartik Arora, Adv.
Mr. Abdul Samad Siddiqui, Adv.
Mr. Manu Nagar, Adv.**

Signature Not Verified
Digitally signed by
SHUBHAM SONI
Date: 2026.09.10
15:43:18 IST
Reason: 

Ms. Priyanka Singh, Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.
Mr. Bhanwar Aditya Jadon, Adv.

Upon hearing the counsel, the Court made the following
O R D E R

1. The Applications seeking exemption from filing official translation and for filing additional facts/documents/annexures are allowed
2. We have heard the learned Senior counsel appearing for the parties.
3. Leave granted.
4. List the Appeal in the month of November, 2026.
5. In the meanwhile, interim order dated 31.01.2020 granting stay on the contempt proceedings, shall continue.

(SHUBHAM SONI)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR